## 141 Written Answers PHALGUNA 9, 1900 (SAKA) Written Answers 142

registered by DGTD. One of the schemes registered by DGTD relates to the setting up of a mini cement plant with an annual capacity of 9,000 tonnes at Dharamkot in Himachal Pradesh. The Cement Research Institute is preparing a feasibility report for setting up another mini cement plant also at Dharamkot by the State Government.

(c) The gestation period for setting up a mini cement plant would be about 2 to 3 years.

(d) As the schemes are still under preparation, it is too early to furnish details about the exact location, capacity, cost and job opportunities relating to mini cement plants proposed to be set up in Himachal Pradesh.

## Industrial Growth Rate

1307. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) the assessment by Government with regard to industrial Growth rate of production upto the end of December, 1978;

(b) whether Government consider that the rate of growth is much higher during the last two years; and

(c) if so, percentage during the last two years and compared to it previous two years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) The index of industrial production compiled by the Central Statistical Organisation, shows a rate of growth of 7.5 per cent for the period April-October 1978. Data for selected industries available for the subsequent months show that this growth rate was maintained during the period upto December, 1978.

(b) and (c). The rate of growth during the comparative periods April-December 1977 and 1976, was 4.2 and 8.9 per cent respectively.

## Missing Children in Deihi

1308. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been a record increase in the number of missing children in Delhi during January, 1979;

(b) if so, the facts thereof; and

(c) the number of children traced and restored to their parents and the reasons for their missing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). 302 children were reported missing during January, 1979 as against 294 in January, 1978.

(c) Out of 302 children reported missing 66 have so far been recovered and restored to their parents. Children mainly leave their home on account of poverty, unhealthy social environments, lack of facilities for recreation and play, broken homes and fear of examination. When children đo not return home within a reasonable time or are not recovered soon, the parents follow up the matter with the police and sometimes get kidnapping cases registered whenever they suspect foul play.

## **Review of Industrial Policy**

1309. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether a proposal for a comprehensive review of industrial policy resolution of 1956 is under consideration of Government or is likely to be considered during the year 1979-80 or in near future;

(b) if so, details therein; and

(c) the exact time by which it is to be reviewed?